

NOTICE

Date of Publication :17-Mar-2021 Last Date: 06-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 06-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-201910843	Riyatullah Abdullah Khan (in person)	1731-2016 (12)	
2	U-201910844	Riyatullah Abdullah Khan (in person)	1732-2016 (12)	
3	U-202000998	Narendra Gharat Adv. for Plaintiff	105-2019-COMMERCIAL SUIT (2)	
4	U-202001326	K. N. Kandekar Adv. for Def.	1524-2016 (12)	
5	U-202001330	K. N. Kandekar Adv. for Def. No. 1	1543-2017 (12)	
6	U-202001331	K. N. Kandekar Adv. for Def. No. 5	2071-2014 (12)	
7	U-202001332	K. N. Kandekar Adv. for Def. No. 1 to 3	1702-2016 (12)	
8	U-202001613	Nikhil Kasbekar Adv. for Plaintiff	2931-2019 (12)	
9	U-202001708	Ashok M. Saraogi Adv. for Plaintiff	2462-2019 (12)	
10	U-202001734	S. I. Joshi & Co. Adv. for Def. No. 1	1910-2005 (1)	
11	U-202001795	Adv. Rukhsar M. Ansari	151-2018 (12)	
12	U-202001879	Bhaskar M. Puthra (Plaintiff in person)	2417-2018 (1)	
13	U-202002279	Vijay Dubey Adv. for Plaintiff	2810-2009 (12)	
14	U-202002397	Vimlesh Singh Adv. for Plaintiff	469-2014 (11)	
15	U-202002564	Sarita S. Donde Adv. for Plaintiff	397-2019 (12)	

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16	U-202002767	Dharma Raj Adv. for Def. No. 2	951-2010 (12)	
17	U-202002768	Dharma Raj Adv. for Def. No. 2	951-2010 (12)	
18	U-202002769	Dharma Raj Adv. for Def. No. 2	951-2010 (12)	
19	U-202002832	Adv. V. T. Dubey for Plaintiff	1146-2017 (11)	
20	U-202002833	Adv. V. T. Dubey for Plaintiff	1732-2016 (12)	
21	U-202002834	Adv. V. T. Dubey for Plaintiff	1731-2016 (12)	
22	U-202002835	Adv. V. T. Dubey for Plaintiff	990-2020 (11)	
23	U-202002856	Rajesh Singh & Associates Adv. for Plaintiff	2653-2017 (11)	
24	U-202002857	Rajesh Singh & Associates Adv. for Plaintiff	2654-2017 (11)	
25	U-202002874	R. K. Mendadkar Adv. for Plaintiff	3008-2018 (11)	
26	U-202002875	R. K. Mendadkar Adv. for Plaintiff	1472-2010 (11)	
27	U-202002892	Vivek Kantawala & Co. Adv. for Def.	883-2020-STAMP NO. (12)	
28	U-202002895	V. T. Dubey Adv. for Plaintiff	2579-2013 (11)	
29	U-202002896	V. T. Dubey Adv. for Plaintiff	2577-2013 (11)	
30	U-202002897	V. T. Dubey Adv. for Plaintiff	2578-2013 (11)	

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31	U-202002926	P. S. Tiwari Adv. for Plaintiff	2110-2018 (11)	
32	U-202002927	P. S. Tiwari Adv. for Plaintiff	2107-2018 (11)	
33	U-202002928	P. S. Tiwari Adv. for Plaintiff	2109-2018 (11)	
34	U-202003367	Sonal Gwand	5221-2020-STAMP NO. (2)	
35	U-202003740	Adv Neetu Singh	73-2020 (1)	
36	U-202003793	Nikhil Jayaprakash Mirkar- Third party Application	8629-1987 (2)	
37	U-202003794	Nikhil Jayaprakash Mirkar- Third party Application	1579-1991 (2)	
38	U-202100077	Sanchita Hadke	6085-2020-STAMP NO. (1)	
39	U-202100406	Adv Sunil Kadam	4202-2020-STAMP NO. (31)	
40	U-202101118	P. D. Gandhi & Associates	901-2011 (1)	
41	U-202101473	Adv Prashant Chande	289-2018 (20)	
42	U-202101489	Dost Mohammed Gulam Mohammed Achhwa	1322-2020 (4)	
43	U-202101591	Ryan Rudrigues	7609-2004 (3)	
44	U-202101623	Ashok M. Saraogi	3164-2008 (9)	
45	U-202101701	Solicis Lex	3626-2011 (2)	

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46	O-202000443	P. G. Lad Adv. for Plaintiff	143-2004-EXE.APPLN. (12)	
47	O-202000444	P. G. Lad Adv. for Plaintiff	2107-2013 (12)	
48	O-202000456	Kiran Jain & Co. Adv. for Respondent	7489-2003 (2)	
49	O-202000505	MLS Vani & Associates Adv. for Def. No. 5 & 6	2591-2017 (12)	
50	O-202000506	MLS Vani & Associates Adv. for Def. No. 5 & 6	2591-2017 (12)	
51	O-202000805	Pathan Abdul Karim for Def. No. 5	3595-2008 (12)	
52	O-202000979	Narendra Gharat Adv. for Plaintiff	105-2019-COMMERCIAL SUIT (2)	
53	O-202001040	Prashant Phophale Adv. for Def.	783-2016-SUMMARY SUIT (Record Dept.)	
54	O-202001242	Vimlesh Singh Adv. for Plaintiff	632-2016 (11)	
55	O-202001247	M. V. Holamagi Adv. for Plaintiff	251-2020 (11)	
56	O-202001252	Krishnagopal S. Tripathi Adv. for Plaintiff	3206-2018 (1)	
57	O-202001253	Krishnagopal S. Tripathi Adv. for Plaintiff	3206-2018 (1)	
58	O-202001277	Mukesh R Jagwani	2706-2018 (1)	
59	O-202001355	Yatin R. Shah	2426-2018 (1)	
60	O-202100043	Adv Varsha B Kamble	9332-1999 (Record Dept.)	

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61	O-202100453	Nilesh S. Das	534-2019 (59)	
62	O-202100511	Harish Kansara	265-2016 (27)	
63	O-202100524	Bhimrao A Powar	1243-2012 (12)	
64	O-202100529	Ansari Asggar Kalim	2630-2019 (8)	
65	O-202100588	J. R. Vakil & Associates	615-2019-SUMMARY SUIT (59)	
66	O-202100590	J. R. Vakil & Associates	760-2019-SUMMARY SUIT (59)	